

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 108

CP (IB) No. 10/Chd/Hry/2020

IN THE MATTER OF:

Pierian Services Private Limited

...Petitioner

Vs.

GEMS Education Solutions India
Private Limited

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 27.08.2024.

Sd/-

Court Officer

Preeti
16.07.2024